

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-8/2017/8263/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Suchandra Bhattacharjee,
District & Sessions Judge,
Karimganj.

Dated Guwahati the nd 22 September, 2022.

Sub: **Casual leave, Civil vacation and station leave permission.**

Ref:- Your letter No.JKD/2022/4131 dated 19.09.2022.

Madam,

With reference to the above, I am directed to inform you that you have been granted **permission to avail Civil vacation from 02.10.2022 to 18.10.2022 along with casual leave for three days on 19.10.2022, 20.10.2022 and 21.10.2022 along with station leave permission, from the afternoon of 01.10.2022, after completion of Court works, till the morning of 26.10.2022**, as prayed for. Further, you have been allowed to use the official vehicle within the state of Assam during this period. The Addl. District & Sessions Judge, FTC, Karimganj and in his absence the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-8/2017/8264-8265/A, dated , 22-09-2022

Copy to :

1. The Principal Accountant General (A&E), Beltola, Guwahati.
2. ✓ The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

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